

and English versions) of the Committee on Subordinate Legislation.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Sixth Report

SHRI K. D. SULTANPURI (Simla) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Forty-Sixth Report of the Committee (Seventh Lok Sabha) on the Ministry of Home Affairs—Reservations for and Employment of Scheduled Castes and Scheduled Tribes in Assam Rifles, BSF, CISF, and CRPF.

SUSPENSION OF LUNCH HOUR

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : As we have to transact some important legislative business today, I suggest that the lunch hour may be suspended today.

MR. SPEAKER : Is it the pleasure of the House to suspend the lunch hour today ?

SOME HON. MEMBERS : Yes.

12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Non-implementation of agreement
arrived at between
DUTA and UGC

SHRI AJIT KUMAR SAHA (Vishnupur) : I call the attention of the Minister of

Human Resources Development to the following matter of urgent public importance and request that he may make a statement thereon :

“Reported non-implementation of agreement arrived at in January, 1983 between Delhi University Teachers’ Association and University Grants Commission in regard to improvement of service conditions of teachers, leading to discontentment among them and steps taken by Government in that regard.”

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : The Delhi University Teachers’ Association has launched an indefinite strike from December 10, 1985 to press their demands. The main demands are (1) withdrawal of U.G.C.’s instructions regarding the termination of the Merit Promotion Scheme; (2) improvement of housing facilities; (3) sanction of stagnation removal increments for selection grade lecturers in colleges; and (4) institution of Professor’s grade in colleges.

The Delhi University Teachers’ Association had gone on a protracted strike from October 12, 1982 which was called off on January 29, 1983. The major demands of the teachers at that time were (1) implementation of a time-bound promotion for all teachers, and (2) improvement of housing facilities for teachers in the university and its colleges.

In November-December, 1982, the UGC had finalised Merit Promotion Schemes for University and College Teachers for the country as a whole. On representations made to it, the UGC reviewed the scheme and decided to apply a uniform ceiling upto 33½ per cent in the case of both university and college teachers. Later, the UGC also agreed to certain flexibility in implementing the scheme in regard to the Delhi University and its colleges. The strike was called off on that basis.

The Merit Promotion Scheme was formulated by the UGC as a Sixth Plan Scheme. With the termination of the Sixth Plan, the Commission informed the universities that the Merit Promotion Scheme